

(d) The facilities normally given to encourage the export of the processed food are duty draw backs, cash compensatory support, replenishment licences, concessional charges of freight, priority for shipping, etc.

(e) Yes, Sir. To boost exports, several measures are taken by the concerned Export Promotion Council/Authority. The most important of these are, participation in and organising exhibitions abroad, arranging buyer-seller meets, study tours to explore the potentialities for export, promotion of export oriented industries etc.

Setting up of Drug Manufacturing Units in Public Sector in Seventh Five Year Plan

4802. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state : (a) whether there is any proposal to set up more drug manufacturing units in the Public Sector in the Seventh Five Year Plan ; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) At present, there is no proposal to set up a new drug manufacturing company in the Public Sector during the Seventh Five Year Plan.

(b) Does not arise.

Indigenisation of Automobile Units with Foreign Collaboration

4803. SHRI ATISH CHANDRA SINHA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received report(s) of campaign by some of the foreign collaborators of automobile units in India for delaying stipulated indigenisation programme on the pretext of failure of the ancillary sector and/or for maintaining the quality

(b) if so, the details thereof and the phased programmes for gradual indigenisation of the automobile units who are now importing foreign technology through collaborators ; and

(c) the steps taken/proposed by Government to ensure that vehicle manufacturers stick to the agreed programmes for indigenisations ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY & COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Government are aware of the statement made by the Japanese Ambassador to India that rapid indigenisation of ancillary components of Maruti car might affect quality of the car.

(b) The phased manufacturing programmes of automobiles generally envisage 95% indigenisation by the 5th year of production.

(c) By and large, vehicle manufacturers are adhering to the approved phased manufacturing programme. Government are extending full support for setting up of new ancillary units in addition to modernisation and expansion of the existing ones.

Fall in production of fertilizers due to non-availability of power

4804. SHRI BANWARI LAL PUROHIT : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether due to non-availability of power in some of the fertilizer plants, the adequate production target of the fertilizers could not be achieved as has been reported by the Fertilizer Corporation of India ;

(b) the details of the Fertilizer plants in the country which could not get adequate power during the year 1984-85 and

(c) the steps contemplated by Government in this regard to boost the production of fertilizers in the country ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) The over all production of fertilizers in 1984-85 has been in excess of the target. However, some of the fertilizer units have failed to achieve their individual production target due, among other factors, to the inadequate availability of power.

(b) The following fertilizer plants were mainly affected by inadequate power availability/unstable power supply during the year 1984-85 :

Gorakhpur, Ramagundam, Talcher, Bhatinda, Panipat, Namrup-I & II, Durgapur, Barauni, Kourkela, Kanpur and Mangalore.

(c) In order to obviate/minimise production losses on account of power problems, captive power facilities are either under installation, or are planned, wherever feasible.

[*Translation*]

Continuance of self-employment scheme during 1985-86

4805. SHRI VILAS MUTTEMWAR : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the self-employment scheme for educated unemployed persons will also continue during the year 1985-86 ;

(b) if so, the date from which it will be implemented ;

(c) whether any changes will also be made therein ; and

(d) if so, the nature of changes to be brought about therein and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (d) Decision is yet to be taken by the Government.

Visit of Raksha Mantri to USSR

4806. SHRI HARISH RAWAT : Will the Minister of DEFENCE be pleased to state :

(a) whether during his recent visit to the U.S.S.R. any deal for meeting India's defence needs was signed ; and

(b) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) and (b) The recent visit of RAKSHA MANTRI to the U.S.S.R. was essentially a good-will visit during which discussions were held with the Soviet counter-parts on matters of mutual interest. No specific deals were either negotiated or concluded.

[*English*]

National Honey Development Board

4807. SHRI N. DENNIS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether there is a proposal to set up a National Honey Development Board; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) Does not arise.

[*Translation*]

Opening of Branch Post Offices in Bihar

4808. DR. C.S. VERMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages with more than 2500 population in Khagaria (Bihar) where survey has been conducted for opening of new post offices ;

(b) whether branch post offices have